## जारीरिक रूप से विकलांगों को उद्योग स्यापित करने के लिए ऋए।

2963. श्री राम लाल राही: वया उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार छोटे उद्योग स्थापित करने के लिए शारीरिक रूप से विकलांग व्यक्तियों को ऋग देगी; ग्रीर
- (ख) यदि हां, तो इस बारे में भ्रप-नाई जाने वाली कार्यविधि क्या है ; ग्रीर तत्सम्बन्धी व्योरा क्या है?

उद्योग तथा इस्पात और खान मंत्रालयों में राज्य मंत्री (श्री चरणजीत चानना) : (क) ग्रीर(ख) केन्द्र सरकार के पास शारीरिक रूप से विकलांग व्यक्तियों को लघू उद्योगों की स्थापना करने के लिए प्रियम ऋगा राशि देने की अलग से कोई योजना नहीं है। लघु उद्योगों की स्थापना हेत् जिनमें ऋण दिए जाते हैं, उन सभी योजनाध्रों के अन्तर्गत वे पात्र हैं।

## Loss of Salt in Surendranagar

2964. SHRI DIGVIJAY SINGH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether the loss of salt due to the unseasonal rains in May, has been estimated in the Surendranagar district in Gujarat;
- (b) the quantum and the value thereof; and
- (c) what do Government plan to compensate this loss?

THE MINISTER OF STATE IN MINISTRIES OF INDUS-TRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) to (c). Under the scheme for

rehabilitation assistance to salt works of licenced salt manufacturers, no compensation is admissible for loss of salt stocks due to rains and other natural calamities. Losses suffered by producers in Surendranagar District on account of washing away of salt, if any, due to unseasonal rains in May, 1982 have not been assessed.

Assistance is admissible in the form of ex-gratia grants and loans in case of damages to salt works due to cyclones, floods, heavy rains, etc. However, no abnormal damages are reported to have been caused to licensed salt works in Surendranagar District due to unseasonal rains in May, 1982.

## News Item Re: Working of Electronics Commission

2965. SHRI S. M. KRISHNA: Will the PRIME MINISTER pleased to state:

- (a) whether Government's attention has been drawn to news item in the Hindustan Times dated 2 July, 1982 where the working of the Electronics Commission has been exposed;
- (b) if so, the reaction of Government in the matter; and
- (c) whether it is a fact that the goings on in the Commission have caused delays in the execution of many a new schemes in vital fields of defence and technology and also huge losses to many a public sector undertakings in the country?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELEC-TRONICS (DR. M. S. SANJEEVI RAO): (a) Yes, Sir.

(b) and (c). The visit of the senior Scientist of the Department of Electronics to Japan was in a purely personal capacity and was undertaken with all necessary Govern-